NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1593/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Accura Inks Pvt. Ltd.

V/s

Amarsai Shrink Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

13

Adv Memal Constre i'll Clove legal for the Applicant Spectoral

Associate

H. J. Garatra

ORDER

CP No. 1593/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel himself stated that he has not received any acknowledgement till date reflecting receipt of notice by the Corporate Debtor, list this matter on **06.02.2018** to file proof of service on the next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)